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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.01.2018.

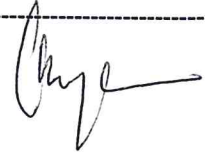
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/15	TP 77/16	For orders	397 / 398	Ganga Reddy Vs M.G.-6 Wholesale Market (India) (P) Ltd. & 2 Ors.

SL. NO. NAME (IN CAPITAL)  
& PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1. SATISH .K.Y  
8884321353


PETITIONER



**ORDER**

Matter is listed for further clarification and hearing. Counsel for Petitioner is present. None appeared for Respondent. Matter can be posted for orders on the main petition. List it on 24.01.2018.

  
Member (T)

  
Member (J)